

11.1.2011

CCP 37/2010 In O.A. 463/2007

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)

List revised. Nobody is responding for the applicant. This contempt petition is therefore dismissed for default and non prosecution.

SPS
Member (A)

ASL
Member (J)

v

~~Copy of order~~
copy of order
dated 11-1-2011
Recd 18-1-2011